

**Madhya Pradesh Amarkantak Nagar Vikas Mandal (Nirsan)
Adhiniyam, 1976**

07 of 1976

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**Madhya Pradesh Amarkantak Nagar Vikas Mandal (Nirsan)
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An Act to repeal the Amarkantak Township Development Board Act, 1952. Be it enacted by the Madhya Pradesh Legislature in the Twenty seventh year of the Republic of India as follows : 1. Received the assent of the Governor on the 2nd March, 1976, assent first published in the Madhya Pradesh Gazette (Extraordinary), dated the 5th March, 1967.

1. Short Title :-

This Act may be called The Madhya Pradesh Amarkantak Nagar Vikas Mandal (Nirsan) Adhiniyam, 1976.

2. Repeal :-

The Madhya Pradesh Amarkantak Nagrik Vikas Mandal (Nirsan) Adhyadesh, 1975 (No. 18 of 1975) is hereby repealed.